

**LIST OF HOLIDAYS TO BE OBSERVED BY THE
CITY CIVIL COURT AT CALCUTTA
IN THE YEAR 2021**

Name of Holidays	English Dates	Days of the week	Number of days
New Year's Day	January 1 st	Friday	1 day
Republic Day	January 26 th	Tuesday	1 day
Saraswati Puja	February 16 th	Tuesday	1 day
Second Day of Saraswati Puja	February 17 th	Wednesday	1 day
Shivratri	March 11 th	Thursday	1 day
Holi	March 29 th	Monday	1 day
Good Friday	April 2 nd	Friday	1 day
Easter Saturday	April 3 rd	Saturday	1 day
Chaitra Sankranti / Baisakhi / Birthday of Dr. B. R. Ambedkar	April 14 th	Wednesday	1 day
Bengali New Year's day	April 15 th	Thursday	1 day
May Day	May 1 st	Saturday	1 day
Buddha Purnima	May 26 th	Wednesday	1 day
Id-ul-Fitre	To be notified later on	To be notified later on	To be notified later on
Summer vacation	May 31 st To June 5 th	Monday to Saturday	6 days
Id-Uz-Zoha (Bakrid)	To be notified later on	To be notified later on	To be notified later on
Muharram	To be notified later on	To be notified later on	To be notified later on
Janmastami	August 30 th	Monday	1 day
Gandhiji's Birthday	October 2 nd	Saturday	1 day
Mahalaya	October 6 th	Wednesday	1 day
Annual Vacation (Including Durga Puja, Lakshmi Puja / Fateha-Duaz-Daham, Kali Puja, Pratipada & Bhatridwitiya)	October 11 th To November 6 th	Monday To Saturday	27 days
Jagaddhatri Puja	November 12 th	Friday	1 day
Guru Nanak's Birthday and Parswanath's Rathajatra	November 19 th	Friday	1 day
Christmas Vacation	December 24 th to 31 st	Friday To Friday	8 days

Note 1 : Executive Holidays on account of Netaji's Birthday (January 23rd) falls on Fourth Saturday and Independence Day (August 15th) falls on Sunday.

Note 2 : Public Holidays on account of Doljatra (28th March) and Rabindranath Tagore's Birthday (9th May) fall on Sundays.

Note 3 : Holidays on account of Muslim Festivals viz. Id-ul-Fitre and Id-uz-Zoha (Bakrid) will be declared later on, depending on visibility of the moon.

Note 4 : Sectional Holiday on account of Sab-E-Barat (March 30th) falls on Tuesday, may be granted to the Muslim employees. Sectional Holidays on account of Buddha Purnima (May 26th) falls on Wednesday, may also be granted, when possible, to the Buddhist employees. In West Bengal, all Officials, Suiters and Witnesses who profess the Bramho faith may be granted, when possible 03 (three) days holidays on account of Maghotsav one day before and one day after that day.

Note 5 : In accordance with Full Court resolution dated 6.8.1992 Second and Fourth Saturdays of the respective calendar month have been declared as Court Holidays.

Note 6 : In accordance with the Full Court resolution dated 1.12.2015 in the event of High Court declares as unscheduled Holiday, The Hon'ble The Chief Justice may exercise discretion to declare any "Non-working Day" as "Working Day" upon 07 (seven) days' notice, on consultation with Bar.

Note 7: Chief Judge, City Civil Court, Calcutta may be empowered to declare local Holidays not exceeding 2 (two) days in a year according to prevalent customs in consultation with the local Bar Association.

By Order
Sd/-
Registrar General

High Court Administrative
Department

Dated, the 1st December, 2020.